

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: September 07, 2012

No. 1849 / DR(S)/2012

On reversion to the regular line, Sri **Piyush Chandra Srivastava**, Legal Advisor, Uttar Pradesh Jal Nigam, Lucknow to be Additional District & Sessions Judge, Mau.

BY ORDER OF THE COURT,

Sd/-
(ANANT KUMAR)
REGISTRAR GENERAL

No. 373 / DR (S)/ 2012, Dated: Allahabad: September 07, 2012

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow with the request to relieve Sri Piyush Chandra Srivastava, Legal Advisor, U.P. Jal Nigam, Lucknow from his present post so as to enable him to take over charge of his new posting.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The President/ Managing Director, Uttar Pradesh Jal Nigam, Lucknow.
7. The District & Sessions Judge, Mau. (Information available on E-mail).

The Officer mentioned above shall hand over charge of his present post and shall proceed to take over charge of his new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

The officer shall also mention therein personal ID no. allotted by the Court on the charge certificates

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. Sri Piyush Chandra Srivastava, Legal Advisor, Uttar Pradesh Jal Nigam, Lucknow

You shall hand over charge of your present post and shall proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

9. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
10. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
11. The Registrar (Confidential), High Court, Allahabad.
12. The Joint Registrar (Inspection), High Court, Allahabad.
13. The Officer On Special Duty/ Incharge Computer Centre, High Court, Allahabad.
14. The Deputy Registrar (Budget), High Court, Allahabad.

15. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
16. The Section Officer (Admin.A-2), High Court, Allahabad.
17. The Section Officer (Conf. 'B'), High Court, Allahabad.
18. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
19. P.S. to Hon'ble Administrative Judge, Mau. (Information available on E-mail).

BY ORDER OF THE COURT,

**Sd/-
(VIRENDRA KUMAR SRIVASTAVA)
DEPUTY REGISTRAR (SERVICES)**